X-RAY ROOM IN THE WILLINGDON HOSPITAL

considered essential in India or any other

country for the blood in blood banks.

•13. SHRI BIREN ROY: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that in the Willingdon Hospital, New Delhi there is only one small room where X-ray exposures are taken both of Tuberculosis patients and ordinary fracture cases;

(b) whether there is no segregation even in the corridor where Tuberculosis patients and others mix and wait for hours to get Xrayed; and

(c) if so, what steps Government propose to take to remedy this state •f affairs?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) No; Sir.

(b) and (c) Do not arise.

SHRI BIREN ROY: Is it the reply that X-rays of T.B. patients and others are not taken in the same room? This i_s a fact.

DR. SUSHILA NAYAR: When a patient comes, nobody will be able to lo'ok at him and say that it is a case of T.B. There are three rooms in the Willingdon Hospital which are meant for X-ray purposes. Chest screening and chest X-rays are carried out in one room. As soon as it is known that a case is likely to be of tuberculosis, he or she is referred to the tuberculosis clinics where further investigations and arrangements for treatment are made. SHRI BIREN ROY: I have asked about the X-ray examination, not clinics. It is in the same room. In the same room where the T.B. patients are X-rayed, patients who come in for fracture and s'o on are also examined. This is wrong.

DR. SUSHILA NAYAR: No, Sir. The hon. Member's information is not correct. The fracture room is separate. Chest X-rays are all carried out in one room. But when the doctors know that a case is likely to be of tuberculosis, it is shifted to another place which is meant entirely for the investigation of tuberculosis, including X-rays, screening, etc.

NARBADA SCHEME

*14. SHRI DAHYABHAI V. PATEL: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that th« Government of India have considered favourably the representation from the Government of Gujarat for revision of the Multi-Purpose Narmada Scheme;

(b) if so how much increase would this mean in

(i) water for irrigation;

(ii) hydro-electric power; and

(iii) cost; and

(c) what is the revised target data for completion of this scheme?

THE MINISTER OP IRRIGATION AND POWER (HAFIZ MOHAMMAD IBRAHIM) : (a) No representation from the Government of Gujarat for revision of the Multi-Purpose Narmada Scheme has been received. However a note on *the* multi-purpose development of the Narmada Valley, prepared by the Government of Gujarat very recently was handed over to the Secretary of my Ministry, when he visited Ahmedabad at the end of March, 1962. <u>\That</u> note is being examined by the technical experts of the Central Water and Power Commission. (b) and (c) Do not arise at this stage.

SHRI DAHYABHAI V. PATEL: May I know whether the proposed Nar-mada Project is going in any way to affect the two other Gujarat power and irrigation schemes? I mean the Tapti Scheme and the Mahe Scheme?

HAFIZ MOHAMMAD IBRAHIM: I have not so far gone into that matter and I cannot say definitely if it will affect them or not.

SHRI DAHYABHAI V. PATEL: May I know whether the proposed scheme is different or it is the same scheme that an ex-engineer of the Central Provinces Government, Mr. Watcha, submitted to the Government of India in 1948?

HAFIZ MOHAMMAD IBRAHIM: That scheme of 1948 is not in my knowledge. That scheme, as I said, has been received by us just now and is being considered at present.

EXPENDITURE ON LOADING FACILITIES FOROIL FROM ANKLESHWAR TO **BOMBAYR**EFINERIES

*15. SHRI DAHYABHAI V. PATEL: Will the Minister of RAILWAYS be pleased to state:

(a) what is the total amount that the Railways have had to spend so far on providing sidings and loading facilities etc. for arranging to bring oil from Ankleshwar and or Baroda to the Bombay Refineries; and

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) The total cost 'of facilities provided for loading oil is Rs. 9,50,347.

(b) The entire amount has been borne by the Oil and Natural Gas Commission.

*16 & *17. [The questioner (Shri Babubhati Chinai) was absent. For answers see below,]

MR. CHAIRMAN: The questions are over.

WRITTEN ANSWERS TO OUESTIONS COMMITTEE TO REVIEW PREVENTION OF FOOD ADULTERATION ACT

♦16. SHRI BABUBHAI CHINAI: Will the Minister of HEALTH be pleased to state:

(a) whether Government propose official committee to to appoint an review the Prevention of Food Adulte ration Act and the Rules made thereunder: and

precise (b) if so the functions which are to be assigned to the com mittee?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) No, Sir.

(b) Does not arise. UNIFORMITY IN RATES OF POWER SUPPLIED TO INDUSTRIAL UNITS

•17. SHRI BABUBHAI CHINAI: Will the Minister of IRRIGATION AND POWER be pleased to state whether the Government Of India have any proposal under their consideration to persuade the State Governments and the various Electricity Boards to bring about uniformity in rates of power supplied to industrial units?

THE MINISTER OF IRRIGATION AND POWER (HAFIZ MOHAMMAD IBRAHIM) : No such proposal is under consideration.

(b) how much of this hasbeen charged on the Refinerie and how much has been home by the Railways?

रेल मन्त्रालय छे कर्मचारियों के लिए हिन्दी टाइपराइटिंग तथा शौघ्रलिपि

का प्रक्रिक्षण

१. श्री नवाबसिंह चौहान : क्या रेल मन्त्री यह बताने की कृपा करेंगे कि :

(क) उनके मन्त्रालय में ग्रलग ग्रलग कितने कर्मचारी ग्रब तक हिन्दी टाइपराइ-